

Lt. Col. G.S. Parmar (Retired) Vs Union of India and Others

Court: High Court Of Punjab And Haryana At Chandigarh

Date of Decision: Sept. 14, 2012

Hon'ble Judges: Jasbir Singh, Acting C.J.

Bench: Single Bench

Advocate: Kunal Dawar, Central Government Standing Counsel, for the Respondent

Judgement

Jasbir Singh, Acting Chief Justice

1. For orders, see a separate detailed order of even date passed in Civil Writ Petition No. 6830 of 1992 titled as ""Naik Prem Singh v. Union of

India and Others"".